

**Industrial X-Ray and Graphic Arts Films.**

(b) Yes, Sir.

(c) The Company's request is being looked into.

**Number of authorised SC/ST recruiting agents for sending workers abroad**

605. SHRI PIUS TIRKEY: Will the Minister of LABOUR be pleased to state:

(a) how many persons belonging to Scheduled Castes and Scheduled Tribes have been authorised to send the people abroad; and

(b) the details of the requirements to be fulfilled to open an agency for recruiting people for overseas employment.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARAMVIR): (a) and (b). The system of registration of Recruiting Agents was set aside by the Supreme Court vide its order dated 20th March 1979. Hence, at present, there is no procedure for authorising the functioning of Recruiting Agents. Any individual firm/Organisation can recruit and deploy workers on behalf of its foreign principals after completing formalities with the Protectors of Emigrants, in accordance with the guidelines issued by the Supreme Court in its order dated the 20th March, 1979. These office are located at Delhi, Bombay, Calcutta, Chandigarh, Cochin, Madras and Trivandrum.

**Number of Mines in Chotanagpur**

606. SHRI PIUS TIRKEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) how many mines are there in Chotanagpur.

(b) how many of these mines are privately owned;

(c) whether it is in the knowledge of Government that Tribals are being exploited in every respect in their own land by the unscrupulous contractors and factory owners; and

(d) will Government take immediate action to enforce the rules and regulations framed from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) and (b). There are 251 mines, excluding mines of Coal, atomic minerals and minor minerals, reporting production during 1981, under the Mineral Conservation and Development Rules, 1953 in Chotanagpur area comprising of Dhanbad, Giridih, Palamau, Ranchi and Singhbhum Districts of Bihar. Out of 251 reporting mines, 229 are privately owned mines. Rest are owned by either Central or State Government Undertakings.

(c) and (d). The information is being collected from the State Government and shall be laid on the Table of the House.

**Tribal from Bangladesh in India**

607. SHRI VIRBHADRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of tribals who entered India from Bangladesh during the last six months; and

(b) what steps are being taken to check or curb the influx?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) In all 15,192, tribals were found to have entered India from Bangladesh during the period 1-8-1981 to 31-1-1982. Out of these 14,311 were repatriated to Bangladesh after negotiations with the Government of that country. The remaining tribes have also gone back.